

S.No	Name of Court	Commercial District	Case Type	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	No. of days between final hearing and Judgment	No. of days between the date of institution and disposal
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Suit for Recovery	CS COMM-390/2022	02.02.2022	02.01.2024	699	34	1
			Suit for Recovery	CS COMM-130/23	19.01.2023	02.01.2024	348	16	0
			Suit for Recovery	CS COMM-954/22	26.03.2022	03.01.2024	648	35	1
			Suit for Recovery	CS COMM-2173/22	14.09.2022	03.01.2024	476	12	0
			Suit for Recovery	CS COMM-1197/22	04.05.2022	03.01.2024	609	15	1
			Suit for Recovery	CS COMM-609/2019	02.05.2019	04.01.2024	1708	27	3
			Petition U/s 34 of Arbitration Act	OMP COMM-36/21	31.03.2021	04.01.2024	1009	34	2
			Suit for Recovery	CS COMM-201/2023	31.01.2023	05.01.2024	339	29	0
			Suit for Recovery	CS COMM-209/2022	18.01.2022	06.01.2024	718	33	1
			Suit for Recovery	CS COMM-392/2022	02.02.2022	08.01.2024	705	16	0
			Suit for Recovery	CS COMM-292/2022	24.01.2022	09.01.2024	715	26	2
			Petition U/s 34 of Arbitration Act	OMP COMM-177/22	07.12.2021	10.01.2024	399	29	2
			Suit for Recovery	CS COMM-1620/2022	01.07.2022	10.01.2024	558	44	1
			Suit for Recovery	CS COMM-5394/21	18.12.2021	10.01.2024	753	45	2
			Suit for Recovery	CS COMM-4756/21	16.11.2021	11.01.2024	786	27	0
			Suit for Recovery	CS COMM-4781/21	17.11.2021	12.01.2024	786	28	1
			Suit for Recovery	CS COMM-4094/21	11.10.2021	12.01.2024	823	21	2

Suit for Recovery	CS COMM-255/2022	21.01.2022	15.01.2024	724	22	3
Suit for Recovery	CS COMM-633/2021	19.02.2021	15.01.2024	1060	23	2
Suit for Recovery	CS COMM-481/21	10.02.2021	16.01.2024	1070	19	2
Suit for Recovery	CS COMM-267/2023	14.02.2023	18.01.2024	338	21	0
Suit for Recovery	CS COMM-577/21	15.02.2021	19.01.2024	1068	26	2
Suit for Recovery	CS COMM-414/2022	04.02.2022	19.01.2024	714	21	1
Suit for Recovery	CS COMM-2691/22	15.12.2022	20.01.2024	401	19	2
Suit for Recovery	CS COMM-2054/22	27.08.2022	20.01.2024	511	25	2
Suit for Recovery	CS COMM-2320/22	12.10.2022	20.01.2024	465	25	1
Suit for Recovery	CS COMM-2249/2022	26.09.2022	23.01.2024	484	20	2
Suit for Recovery	CS COMM-742/19	20.05.2019	23.01.2024	1709	26	3
Suit for Recovery	CS COMM-4778/21	17.11.2021	23.01.2024	797	19	2
CS (COMM)	/1435/2020	07-10-2020	02-01-2024	1180	33	2
CS (COMM)/	2546/2022	24-11-2022	02-01-2024	404	18	2
CS (COMM)/	876/2023	30-05-2023	03-01-2024	214	26	NIL
CS (COMM)/	884/2023	31-05-2023	04-01-2024	214	27	NIL
OMP (COMM.)	/111/2020	18-11-2020	05-01-2024	1142	40	2
CS (COMM)/	1079/2020	04-08-2020	06-01-2024	1128	15	2
CS (COMM)/	976/2021	22-03-2021	08-01-2024	1016	35	NIL

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DR. KAMINI LAU
DISTRICT JUDGE
(COMMERCIAL COURT)-02

Central

			CS (COMM)/	1674/2022	08-07-2022	20-01-2024	558	40	NIL
			CS (COMM)/	616/2022	17-02-2022	29-01-2024	706	18	NIL
3	SHILPA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	Suit for Recovery	2704/22	19.12.2022	12.01.2024	389	1	1
			Suit for Recovery	1614/22	01.07.2022	12.01.2024	560	1	2
			Suit for Recovery	609/23	11.04.2023	22.01.2024	286	1	0
			U/S ARBITRATION ACT	34121/23	05.07.2023	27.01.2024	206	1	0
			U/S ARBITRATION ACT	34174/22	01.01.2022	30.1.2024	422	1	1
			Suit for Recovery	956/23	01.07.2023	04.01.2024	187	1	0
			U/S ARBITRATION ACT	34683/23	26.10.23	05.01.24	81	1	0
			U/S ARBITRATION ACT	3401/19	24.12.18	06.01.24	1839	1	3
			Execution petition	01/24	02.01.24	08.01.2024	6	1	0
			Suit for Recovery	1890/22	26.07.22	08.01.24	531	1	3
			Suit for Recovery	2460/22	07.11.22	09.01.24	428	1	2
			Suit for Recovery	2534/22	15.10.19	9.1.24	1547	1	3
			Suit for Recovery	12/23	02.01.23	11.01.24	374	1	2
			Execution petition	330/23	06.06.23	11.01.24	219	1	1
			Suit for Recovery	1816/23	18.05.23	11.01.24	238	1	1
		U/S ARBITRATION ACT	34173/23	13.02.23	15.01.24	336	1	1	
		Suit for Recovery	1785/22	16.07.22	15.01.24	548	1	2	

			Suit for Recovery	1069/22	12.04.22	18.01.24	640	1	2
			Execution petition	291/23	25.05.23	19.01.24	239	1	0
			Suit for Recovery	1284/22	21.05.22	22.01.24	611	1	2
			Suit for Recovery	800/23	12.05.23	24.01.24	257	1	0
			Suit for Recovery	258/23	13.02.23	24.01.24	348	1	1
			Execution petition	559/21	18.01.21	25.01.24	798	1	3
			Suit for Recovery	1808/22	19.07.22	25.01.24	555	1	2
			U/S 34 ARBITRATION ACT	635/23	11.09.23	25.01.24	126	1	0
			Suit for Recovery	1615/22	01.07.22	25.01.24	573	1	2
			Suit for Recovery	297/23	17.02.23	27.01.24	345	1	1
			Suit for Recovery	20.4.22	20.08.22	29.01.24	527	1	2
			MISC. APP.	210/23	28.08.23	29.01.24	337	1	1
			Execution petition	279/23	19.05.23	31.01.24	257	1	0
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	RECOVERY	CS (COMM)/2536/2022	22-11-2022	03-01-2024	407 DAYS	5 DAYS	NIL
			RECOVERY	CS (COMM)/1444/2022	03-06-2022	09-01-2024	585 DAYS	1 DAY	NIL
			RECOVERY	CS (COMM)/955/2022	26-03-2022	10-01-2024	655 DAYS	SAME DAY	NIL
			RECOVERY	CS (COMM)/465/2023	15-03-2023	11-01-2024	302 DAYS	4 DAYS	NIL
			OBJECTION U/S 34 OF ARBITRATION AC	OMP (COMM.)/4/2023	05-01-2023	12-01-2024	372 DAYS	2 DAYS	NIL
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						

6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	Central	NIL						
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT- 07	Central	CS(COMM)	834/2022	07.03.2022	05.01.2024	669	21	0
			OMP(COMM)	437/2019	08.04.2019	30.01.2024	1758	7	0
			CS(COMM)	1245/2020	31.08.2020	06.01.2024	1223	3	0
			OMP(COMM)	23/2023	16.02.2023	20.01.2024	338	10	0
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 08	Central	NIL						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT- 09	Central	CS	DMM/1864	09/09/19	23/01/24	1597		
			CS	COMM/40/3	16/03/20	15/01/24	1400		
			CS	DMM/5583	24/12/21	20/01/24	757		
			CS	COMM/172/	15/01/21	19/01/24	1099		
			CS	DMM/2728	21/12/22	16/01/24	391		
			CS	COMM/428/	08/02/21	03/01/24	1059		
			CS	COMM/770/	09/05/23	18/01/24	254		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
14	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						

16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	NIL						
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
25	SH. SANDEEP YADAV	South	NIL						
26	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)	South	NIL						
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL						
28	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS (COMM)	231/2022	18-02-2022	06-01-2024	687	1	--
			CS (COMM)	618/2022	10-06-2022	23-01-2024	592	--	--
			CS (COMM)	404/2023	29-04-2023	30-01-2024	276	--	2
			CS (COMM)	215/2022	16-02-2022	30-01-2024	713	--	--
			CS (COMM)	738/2022	28-07-2022	31-01-2024	552	--	--
29	MS. NEELAM SINGH, DISSTRICT JUDGE	South-East	CS (COMM)/982/2023	45216	45296	80	N/A	3	--

CS (COMM)/562/202 3	45085	45300	215	N/A	3	
CS (COMM)/421/201 9	43753	45302	1549	N/A	4	
CS (COMM)/713/202 2	44765	45307	542	N/A	3	
CS (COMM)/849/202 2	44800	45295	495	1	N/A	
CS (COMM)/1228/20 22	44917	45295	378	2	N/A	
CS (COMM)/639/202 2	44747	45296	549	1	N/A	
CS (COMM)/536/202 3	45079	45296	217	13	N/A	
CS (COMM)/559/202 2	44714	45299	585	1	N/A	
CS (COMM)/859/202 2	44802	45300	498	1	N/A	
CS (COMM)/860/202 2	44802	45300	498	1	N/A	
CS (COMM)/862/202 2	44802	45300	498	1	N/A	
CS (COMM)/939/202 2	44818	45301	483	1	N/A	
CS (COMM)/1001/20 22	44841	45301	460	1	N/A	
CS (COMM)/871/202 2	44803	45302	499	1	N/A	
CS DJ/1525/2018	43384	45303	1919	1	N/A	
CS (COMM)/425/202 1	44468	45303	835	1	N/A	
CS (COMM)/552/202 1	44527	45303	776	19	N/A	
CS (COMM)/500/202 3	45072	45307	235	2	N/A	
CS (COMM)/571/202 2	44716	45314	598	1	N/A	

			CS (COMM)/770/2022	44777	45314	537	1	N/A	
30	SH. AJAY KUMAR JAIN	South-East	NIL						
31	MS. ANU GROVER BALIGA	South-East	COMMERCIAL SUIT	CS (COMM)/4 2/2022	44552	45321	769	3	1
32	SH. BHUPESH KUMAR	South-East	EXECUTION PETITION	EX/186/20 21	44264	45310	1046	--	3
			EXECUTION PETITION	EXECUTI ON (COMM.)/ 319/2022	44894	45316	422	--	3
33	MS NIRJA BHATIA	South-East	NIL						
34	SH. RAJESH KUMAR SINGH	South-East	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL						
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT- 02	East	NIL						
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	101	CS Comm 161/2022	15-01- 2022	16-01- 2024	731	74	NIL
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	NIL						
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL						
41	SH. SURENDER S. RATHI	Shahdara	NIL						
42	SH. REETESH SINGH	Shahdara	NIL						
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL						

44	SH.VINOD YADAV	North-West	NIL						
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL						
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 281/2021	01.11.2021	06.01.2024	796	NIL	2
			COMMERCIAL SUIT	CS COMM. 505/2022	18.10.2022	29.01.2024	468	NIL	NIL
47	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	OMP (COMM)/51/2023	24.07.2023	03.01.2024	163	NIL	NIL
			Commercial Suit	CS (COMM)/326/2022	01.07.2022	11.01.2024	559	16	3
			Commercial Suit	OMP (COMM)/53/2023	09.08.2023	20.01.2024	164	5	NIL
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03/SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	Commercial Suit	CS (Comm)/154/2022	02-04-2022	31.01.2024	669	6	NIL
			Commercial Suit	CS (Comm)/80/2021	01-03-2021	31.01.2024	1066	8	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						